Production cost of LPG

†*632. SHRI RAM JETHMALANI : SHRI KAPIL SIBAL :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether production cost of LPG has been assessed by Government;
- (b) if so, what was the average production cost during 2000-2001, 2001-2002 and 2002-2003, and
- (c) the percentage of taxes, cess and surcharge of the Central and State Governments levied on LPG during the aforesaid years?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI RAM NAIK): (a) and (b) The cost of production of individual petroleum products is not identified separately by refineries because all the products are produced together in the refining process. Oil marketing companies pay to refineries the prices of domestic LPG on import parity basis. The average import parity price of domestic LPG during the years 2000-01, 2001-02 and 2002-03 was Rs. 233.25/cylinder, Rs. 191.82/cylinder and Rs. 222.05/cylinder respectively.

(c) The rates of customs duty and excise duty levied by the Central Government on domestic LPG during the years 2000-01, 2001-02 and 2002-03 were as follows:

With effect from	Customs Duty	Excise Duty	
01.03.2000	10%	8%	
01.03.2001	10%	8%	
01.03.2002	10%	16%	
01.03.2003	10%	16%	

In addition to the aforesaid duties by the Central Government, sales tax is levied by the State Governments on this product at rates varying from State to State. The rates of sales tax on domestic LPG in different States during the years 2000-01, 2001-02 and 2002-03 are given in the enclosed Statement.

[†]Original notice of the question was received in Hindi.

Statement

Effective rate of recoverable Sale Tax on domestic LPG in different States as on 1-3-2001, 1-3-2002 and 1-3-2003

Percentage

	As on. 1.3.01	As on 1.3.02	As on 1.3.03
1	2	3	4
Andhra Pradesh	16.00	16.00	16.00
Arunachal Pradesh	0.00	0.00	0.00
Assam	13.20	13.20	13.20
Bihar	11.26	11.26	11.26
Chhatisgarh	13,80	13.80	13.80
Delhi	8.00	8.00	8,00
Goa	0,00	1.00	1.00
Gujarat	15.40	15.40	14.00
Haryana	10,00	10.00	10.00
Himachal Pradesh	8.00	8.00	8.00
Jammu and Kashmir	12.60	12.60	12,60
Jharkhand	10.09	10.09	10.09
Karnataka	10,50	10.50	12.00
Kerala	12.00	12.00	16.00
Madhya Pradesh	13.80	13,80	13.80
Maharashtra	8.00	8.00	10,30
Manipur	8.00	8,00	8.00
Meghalaya	8,16	8.16	8.16
Mizoram	8.00	8.00	8.00
Nagaland	8.00	8.00	12.00
Orissa	12.00	12.00	12.00
Punjab	11,00	8.80	8.80
Rajasthan	14.05	14.05	14.05

2	3	4
12.00	12.00	12.00
8.00	8.00	8.00
12.00	12.00	12.00
10.00	10.00	10.00
10.00	10.00	10.00
17.00	17.00	17.00
	12.00 8.00 12.00 10.00 10.00	12.00 12.00 8.00 8.00 12.00 12.00 10.00 10.00 10.00

Development of Durga Hatkoti temple in H.P.

†*638 SHRI ANIL SHARMA : Will the Minister of TOURISM AND CULTURE be pleased to state :

- (a) the amount proposed to be sanctioned by Government to Himachal Pradesh for encouraging tourism during the year 2003-2004;
- (b) whether Government have any scheme to make the Durga Hatkoti temple, which is important from the tourism point of view and where lakhs of devotees come for 'Darshan', more attractive; and
- (c) the measures proposed to be taken by Government for the convenience of the tourists?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN): (a) During 2003-04, ho project has been sanctioned in Himachal Pradesh as yet. However, during financial year 2002-03, 30 projects were sanctioned for Rs.779.32 lakhs for the State of Himachal Pradesh.

- (b) There is no such proposal at present in the Department of Tourism.
- (c) Development of tourist infrastructure is primarily undertaken by the State Governments/Union Territory Administrations. The Department of Tourism, Government of India, however, provides financial assistance for Integrated Development of Tourism Circuits, Product/Infrastructure and Destination Development Projects and Large Revenue generating projects identified in consultation with them

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*639. SHRI KHAN GHUFRAN ZAHIDI: Will the Minister of TOURISM AND CULTURE be pleased to state:

[†]Original notice of the question was received in Hindi.